No.30013/65/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Building, Bhikaji Cama Place,
New Delhi, dated the 29 December, 2016.

To
All Chief Commissioners/Commissioners,
All Directors General under CBEC

Subject: Implementation of e-office in Admn. Wing of CBEC

Sir/Madam,

I am directed to state that it has been decided to implement e-office in the CBEC, Department of Revenue w.e.f. 01.01.2017. All the field formations under CBEC should send their proposals to the Boards, along with a ‘soft copy’ of the same while making a reference to the Board to facilitate smooth implementation of e-office.

2. Soft copy of the proposal may be sent to the Board at the e-mail of respective Under Secretaries/Deputy Secretaries/Directors.

3. Proposals sent by e-mail only will be put up for approval of Competent Authority.

4. This issues with the approval of Member(A).

Yours faithfully,

(B.Ginkhan Mang)
Under Secretary to the Govt. of India.
Tel.No.011-26162673
Email:bg.mang@nic.in

Copy to:-

1. Sh. Sanjeev Kumar, Joint Director (HRM), DGHRD, CBEC, Rajendre Place, New Delhi - 110008
5. Web Master, O/o DG System for uploading the letter on CBEC, website

2. Webmaster, CBEC - With the request to upload the same on the CBEC’s website.

(B.Ginkhan Mang)
Under Secretary to the Govt. of India
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